



THE TAMIL NADU LEGISLATIVE ASSEMBLY

SEVENTH LEGISLATIVE ASSEMBLY

**SECOND SESSION - THIRD MEETING
(From the 21st March, 1981 to the 14th May, 1981)**

RESUME OF BUSINESS

**LEGISLATIVE ASSEMBLY DEPARTMENT
Fort St, George, Madras - 600 009.**

PREFACE

This publication contains a brief resume of the Business transacted by the Tamil Nadu Legislative Assembly during its third meeting of the Second Session of the Seventh Legislative Assembly held from 21st March 1981 to 14th May 1981.

MADRAS - 600 009
Dated 5th October 1981

G.M. ALAGARSWAMY
Secretary

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SEVENTH ASSEMBLY - SECOND SESSION - THIRD MEETING**

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**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
ASSEMBLY FROM 21ST MARCH 1981 TO 14TH MAY 1981**

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I. SUMMONS

Summons for the Third meeting of the second session of the Seventh Assembly were issued to the Members on the 12th March 1981 in D.O. Letter No. 5633/81-2./TNLA (B.I) dated 12th March 1981.

II. DURATION OF THE SESSION

The Third meeting of the Second Session of the Seventh Legislative Assembly Commenced on the 21st March 1981 was adjourned Sine die on the 14th May 1981.

III. PROROGATION

The Second Session of the Seventh Legislative Assembly was prorogued with effect from 18th May 1981.

IV. SITTINGS OF THE ASSEMBLY

The Legislative Assembly met for 41 days during the period from 21st March, 1981 to 14th May 1981, the details as to the actual dates of meetings are as follows

21st, 23rd, 24th, 25th, 26th, 27th, 28th, 30th 31st March 1981, 1st, 2nd, 3rd, 4th, 6th, 7th, 8th, 9th, 10th, 14th, 15th, 16th, 20th, 21st, 22nd, 23rd, 24th, 25th, 27th, 28th, 29th and 30th April 1981, 4th, 5th, 6th, 7th, 8th, 9th, 11th, 12th, 13th, and 14th May 1981.

It also met in the evening for six days on the dates mentioned below:-

28th March 1981, 16th, 21st and 24th April 1981 and 12th and 13th May 1981.

V. OBITUARY REFERENCES

Hon. Speaker made references to the demise of the following Ex. M.L.A.S. during the period.

<i>Serial number</i>	<i>Name</i>	<i>Constituency</i>	<i>Period in which served as member</i>	<i>Date of demise.</i>	<i>Date of reference made in the Assembly</i>
1.	Dr. S. Subramaniam	Tiruppathur General Rural Ramanathapuram District.	1946-52	6-4-1981	14-4-1981
2.	Thiru O. Koran	Alathur (Reserve) (Now in Kerala State)	1952-56	16-4-1981	21-4-1981
3.	Thiru A. Sambasiva Reddiar	Thalavasal Salem District.	1952-57	29-4-1981	30-4-1981

VI. PANEL OF CHAIRMAN

On the 28th March, 1981 Hon. Speaker announced the name of Thiru J. C.D. Prabhakaran in the Panel of Chairman.

VII. QUESTIONS

Six hundred and seventy-six starred and thirteen short notice questions were answered on the floor of the House. answers to two hundred and fifty four unstarred question were placed on the Table of the House.

VIII. HALF-AN-HOUR DISCUSSION ON MATTER OF PUBLIC IMPORTANCE UNDER RULE 53 OF THE ASSEMBLY RULES

On the 6th April 1981, Thiru J. Hemachandran initiated discussion for half-an hour on the following matter of public importance:-

"Closure of Cashew nut factories in Kanyakumari district due to scarcity of raw cashew nuts and the hardship caused to thousands of labourers."

Thiruvalargal N. Sundararaj, D. Moni, Babu Janardhanan and Mohammed Ismail took part in the discussion and Hon. Minister for Rural Industries replied to the debate.

**IX. STATEMENT MADE BY THE MINISTERS UNDER RULE 106 OF
THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES**

1. On the 16th April 1981, Hon. Minister for Education made a Statement in regard to the agitation by the Elementary School Teachers.

2. On the 12th May 1981, Hon. Minister for Electricity made a Statement in regard to power supply to the villages and Agricultural pump sets.

**X. STATEMENTS MADE BY THE MINISTERS UNDER RULE 107 OF
THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES**

1. On the 2nd April, 1981, Hon. Thiru C. Arnaganayagam, Minister for Education made a Statement correcting his reply given when the discussion for the consideration of the Pachaiappa's Trust Board (Taking over of Management) Bill, 1981 took place on 12th February 1981.

2. On the 6th April 1981, Hon. Thiru K.A. Krishnaswami, Minister for Rural Industries made a Statement correcting his answer given to a supplementary question to L.A.Q.No.225 answered on 7th February 1981.

XI. ADJOURNMENT MOTIONS

The following notices of Motions for adjournment of the business of the House were brought before the House and the Hon. Speaker withheld his consent to raise the same after hearing both Members and Hon. Ministers concerned.

Serial number.	Date.	Name of the Member.	Subject.
(1)	(2)	(3)	(4)
1.	25th March 1981	Thiru. A.Rahmankhan	Attack by some outsiders on the residence of the Leader of the Opposition on 23rd March 1981.
2.	26th March 1981	Thiruvallargal P.Vijayaraghavan R.Krishnan P.Easwaramoorthy alias Soranam. P. Nedumaran	Anti-linguistic Minorities posters exhibited in Bangalore.

Serial number.	Date.	Name of the Member.	Subject.
(1)	(2)	(3)	(4)
3.	27th March 1981	Thiruvallargal K. Ramani R.Krishnan P. Easwaramoorthy alias Soranam. N.Varadarajan K.M. Thangamani R.Umanath J.Hemachandran C.Palanimuthu Thirumathi Rajambal	Strike by the Teachers of the Agricultural Colleges in Coimbatore and Madurai on certain demands.
4.	28th March 1981	Thiruvallargal P.Easwaramoorthy alias Soranam. R.Krishnan K.Ramani N.Varadarajan S.Ramalingam E.S.M. Pakkir Mohammed.	Fast under taken by the Graduatee Teachers all over the State at Madras.
5.	30th March 1981	Thiruvallargal M.Appadurai M.Arumugam M.Ambikapathy	Theft of question papers for Higher Secondary School when they were brought from Bombay by train.
6.	31st March 1981	Thiruvallargal K.R. Sundaram N.Varadarajan J.Hemachandran P.Easwaramoorthy alias Soranam. B. Sundaram & T.Venugopal	Eviction of Beedi Workers from Poramboke lands at Thirupattur, North Arcot district.
7.	1st April 1981.	Thirumathi D.Yasoda Thiruvallargal G.Moorthy A. Rahmankhan Thirumathi - Rajambal Thiru-N.S.V. Chittan	Mysterious Death of one Gnanasoundari on 9th March 1981 in Maduranthagam.
8.	2nd April 1981	Thiruvallargal Anbil P. Dharmalingam R.Umanath R. Karuppiyah	Coercive steps taken against small farmers in Nangavanam Village. Kuzhithurai taluk, Tiruchirappalli district for non-payment of Kist arrears.

Serial number.	Date.	Name of the Member.	Subject.
(1)	(2)	(3)	(4)
9.	3rd April 1981.	Thiruvallargal - P. Nedumaran K.Paramalai N.S.V. Chithan M.Ambikapathy M. Appadurai N.Varadarajan R. Krishnan R.Umanath N.Palanivel S.N. Ramasamy E. Muthuramalingam S. Andi Thevar P.Eswaramoorthy alias Soranam. Thirumathi A.S.Ponnammal Thiruvallargal G.Moorthy O.Suibramanian S. Sivasamy T.K. Nallappan. A.T. Karuppaiah M. Arumugam J.S. Raju P.Vijayaraghavan A. Rahmankhan, C. Palanimuthu, .Chendrasekaran Thirumathi - Rajambal Thiruvallargal- S.Rajaraman S.Ramalingam E.S.M. Pakkir Mohamed. L.Elayaperumal	Death of two Students in Theagaraja Engineering College, Tirupparankundram, Madurai.
10.	3rd April 1981	Thiruvallargal - P.Eswaramoorthy alias Soranam , R.Umanath J.Hemachandran, S.Alagarsamy R.Karuppiyah , M.Arumugam M.Uthirapathi, N.S.V. Chithan , P.Vijayaraghavan Babu Janardhanan	Acute shortage of coal in Ennore Thermal Plant resulting shortage of power productions.
11.	4th April 1981	Thiruvallargal M.Appadurai M.Arumugam M. Ambikapathi	Hardship experienced by the Students in writing S.S.L.C. Examination on account to non-receipt of Hall Tickets.
12.	6th April 1981.	Thiruvallargal - P. Eswaramoorthy alias Soranam R. Umanath , R. Krishnan S. Alagarasamy , R. Karuppiyah S. Andi Thevar, M. Arumugam M. Ambikapathy , P. Uthirapathi P. Mookian, T.K. Nallappan N.S.V. Chithan	Agitation by the Handloom Weavers at Sathirapatty, Ramanathapuram District.

Serial number.	Date.	Name of the Member.	Subject.
(1)	(2)	(3)	(4)
13.	7th April 1981	Thiruvallargal - P. Eswaramoorthy alias Soranam. K. Ramani, R. Krishnan K.R. Sundaram, S. Balan P.S. Thiruvengadam N.S.V. Chittan, M. Ambikapathy S. Sivasamy, P. Uthirapathi T.K. Nallappan, A.T.K. Karuppiyah P. Ponnurangam	Fire accident at the Basin Bridge Thermal Station.
14.	9th April 1981	Thiruvallargal N.S.V. Chithan S. Andi Thevar S. Alagarsamy, R. Kruppiyah, N.A. Poongavanam, A.T. Karuppiyah, R. Krishnan, N. Varadarajan, M. Chellamuthu, N. Palanivel, P. Eswaramoorthy alias Sornam, P. Rajamanickam.	Coercive steps being taken to recover Co-operative loans from Agriculturists.
15.	10th April 1981	Thiruvallargal- Kumari Anandan, P. Theertharaman S.N. Ramasamy P. Eswaramoorthy alias Soranam.	Refusal of permission to write examination by the students whose parents are unable to pay donation in Madras City Schools.
16.	14th April 1981	Thiruvallargal R. Karuppiyah T.K. Nallappan M. Appadurai R. Krishnan N. Varadarajan N. Palanivel P. Eswaramoorthy alias Soranam	Murder of the wife of a Government Servant at Saidapet, Madras on 30th March 1981.

Serial number.	Date.	Name of the Member.	Subject.
(1)	(2)	(3)	(4)
17.	15th April 1981	Thiruvallargal - Dr. M. Karunanidhi S. Sivasamy S. Alagarsamy M. Ambikapathy M. Arumugam N.A. Poongavanam A.T. Karuppiah Kumari Anandan S. Balan P. Ponnurangam, Duraimurugan , P. Nedumaran K. Paramalai S. Andi Thevar O. Subramanian R. Karuppiah L. Elayaperumal R. Krishnan R. Umanath K. Ramani S. Rajaraman C. Palanimuthu Babu Janardhanan P. Uthirapathy P. Morkian G. Moorthy N. Sankariah P. Eswaramoorthy alias Soranam N.S.V. Chithan Thirumathi A.S. Poonammal	Communal tension arson and murders persisting in Ramanathapuram town and in certain villages around the town
18.	20th April 1981	Thiruvallargal- N.S.V. Chithan A. Rahmankhan	Agitation by the workers of S.S.M Textile Industry, Komarapalayam, Salem District.
19.	21st April 1981.	Thiruvallargal- P. Eswaramoorthy alias Soranam N. Palanivel S. Alagarsamy M. Ambikapathy M. Arumugam A.T. Karuppiah M. Appadurai P.S. Thiruvengadam A. Chandrasekaran N.S.V. Chithan	Accident to P.R.C. Bus near Madurai resulting in a death and injuries to many Passengers.
20.	22nd April 1981.	Thiruvallargal - S. Andi Thevar N.S.V. Chithan S. Sivasamy P. Eswaramoorthy alias Soranam. N. Varadarajan	Clash between two groups of Students of the Government, Arts College, Melur, Madurai district on 26th March 1981.

Serial number.	Date.	Name of the Member.	Subject.
(1)	(2)	(3)	(4)
21.	23rd April 1981.	Thiruvallargal- P. Eswaramoorthy alias Soranam K. Ramani R. Umanath K.R. Sundaram P. Ponnurangam O. Subramanian N.S.V. Chithan	Clash between Public and Police in Udayaselvan Patcheri village near Tenkasi, Tirunelveli district.
22.	24th April 1981	Thiruvallargal- R. Umanath K. Ramani P. Eswaramoorthy alias Soranam R. Karuppiyah	Transfer of High Court Judges from one State to another and obtaining of their willingness.
23.	25th April 1981	Thiruvallargal- R. Thiagarajan P. Eswaramoorthy alias Soranam R. Umanath K. Ramani N.S.V. Chithan K.M. Thangamani R. Krishnan N. Varadarajan N. Palanivel A. Rahmankhan S. Andi Thevar P.S. T Thiruvengadam Kumari Anandan S.N. Ramasamy S. Alagarsamy P. Uthirapathi R. Karuppiyah S. Rajaraman N. Sivagnanam Babu Janardhanam P. Pon nurangam C. Palanimuthu S. Ramalingam	Violence occurred in Tittagudi Virudhachalam.
24.	27th April 1981	Thiruvallargal- P. Ponnurangam N.S.V. Chithan P. Eswaramoorthy alias Soranam.	Difficulties experienced in getting cattle fodder in Ramanathapuram and Dharamapuri Districts.
25.	28th April 1981	Thiruvallargal P. Eswaramoorthy alias Soranam K. ramani S. Alagarsami R. Krishnan R. Umanath N. Palanivel R. Karuppian S. SivasamyN.S.V. Chithan	Communal clash on 24th April 1981 in Kalugumalai Tirunelveli Districts
26.	29th April 1981.	Thiruvallargal- R. Umanath R. Karuppiyah P. Eswaramoorthy alias Soranam N.S.V. Chithan.	Death of worker of B.H.E.L. Tiruchirapalli under suspicious circumstances.

Serial number.	Date.	Name of the Member.	Subject.
(1)	(2)	(3)	(4)
27.	4th May 1981.	Thiruvallargal- P. Eswaramoorthy alias Soranam R. Krishnan S. Alagarsamy R. Karuppiyah M. Ambikapathy S. Andi Thevar N.S.V. Chithan	Clashes among students in the Annamalai University.
28.	5th May 1981.	Thiruvallargal- A. Rashmankhan M. Appadurai M. Arumugam P. Eswaramoorthy alias Soranam M. Ambikapathy.	Agitation by the Treasury staff
29.	6th May 1981	Thiruvallargal- O. Subramanian S. Rajaraman R. Soundaramoorthy N.s.V. Chithan, P. Eswaramoorthy alias Soranam S. Andi Thevar	Agitation by Weavers in Rajapalayam area.
30.	7th May 1981	Thiruvallargal- P. Eswaramoorthy alias Soranam K. Ramani M. Ambikapathy R. Karuppiyah R. Krishnan N. Varadharajan N.S.V. Chithan	Agitation by the Government Servants in Tamil Nadu.
31.	8th May 1981	Thiruvallargal - M. Ambikapathy R. Uthirapathi T.K. Nallappan N.S.V. Chithan P. Eswaramoorthy alias Soranam	Proposed supply of Kerosene through private distributors instead of through Civil Supplies Corporation in Madras city.
32.	11th May 1981	Thiruvallargal- D. Mony N. Palanivel J. Hemachandran R. Krishnan P. Ponnurangam S. Rethinaraj Babu Janardhanam P. Eswaramoorthy alias Soranam.	Death of one David Raj, Coalchel Police Station. Kanyakumari district. When he was under the custody of Police for investigation.

Serial number.	Date.	Name of the Member.	Subject.
(1)	(2)	(3)	(4)
33.	12th May 1981	Thiruvallargal Dr. M. Karunanidhi, P. Eswaramoorthy alias Soranam, N. Palanivel, N. Varadarajan, P. Nedumaran, R. Umanath, R. Krishnan, M. Ambikapathy, R. Karuppiyah, T.K. Nallappan, A.T. Karuppiyah, S. Sivasamy, S. Andi Thevar, K. Dhanukodi Thevar, S. Rajaraman, S. Alagarsamy, M. Arumugam, P.M. Thangavelraj, N.S.V. Chithan.	Agitation by the Primary School Teachers Association.
34.	12th May 1981	Thiruvallargal- M. Ambikapathy, R. Karuppiyah T.K. Nallappan, A.T. Karuppiyah S. Sivasamy, R. Krishnan P. Eswaramoorthy alias Soranam N. Varadarajan, N. Palanivel S. Alagarsamy, P. Uthirapathi M. Arumugam, K.M. Thangamani P.M. Thangavelraj, S. Andi Thevar N.S.V. Chithan	Agitation by the Agricultural Subordinate Staff.
35.	13th May 1981	Thiruvallargal- R. Umanath, R. Krishnan P. Eswaramoorthy alias Soranam P. Nedumaran	Reported decision of the Central Government to restrict promotions of Central services and Defence Service to those who learn Hindi and thereby impose Hindi indirectly.
36.	13th May 1981	Thiruvallargal- S. Alagarsamy, M. Arumugam P. Uthirapathy, A.T. Karuppiyah M. Ambikapathy, T.K. Nallappan S. Sivasamy, S. Andi Thevar N. Sundararajan, N. Palanivel N. Varadarajan, D. Mony N.S.V. Chithan, P. Theertharaman	Action taken by Co-operative Department Officials for collection of arrears of loans in spite of the concessions announced by the Government.
37.	14th May 1981	Thiruvallargal- D. Mony, J. Hemachandran P. Eswaramoorthy alias Soranam.	Clash between fishermen in Nevoid, Kanniyakumari district and fishermen belonging to Kerala State.

XII. CALL ATTENTION NOTICES UNDER RULE 54 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

Sixty six statements were made on the Floor of the House by Hon. Ministers under Rule 54 of the Tamil Nadu Legislative Assembly Rules on the following matters of urgent public importance:-

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
(1)	(2)	(3)	(4)	(5)
1.	28th March 1981	Thiruvallargal- P. Easwaramoorthy alias Soranam. R. Thamaraiikkani, Dr.K. Samarasam.	Hon. Minister for Health.	"Seizure of large quantity of medicines bearing Government logo mark from a house in Perambur on 18th March 1981."
2.	30th March 1981	Thiruvallargal- R. Manimaran, N.S.V. Chittan, K.M. Thangamani, R. Krishnan K. Ramani, K.R. Sundaram V.P. Balasubramanian, S. Semmalai R. Thamaraiikkani, P. Easwaramoorthy alias soranam.	Hon. Minister for Labour.	"Closure of most of the banyans factories in Tiruppur resulting in the unemployment of thousands of workers"
3.	30th March 1981	Thiru S. Sivasamy	Hon. Minister for Industries.	"The emanation of smoke from the Alangulam Cement Factory in Ramanathapuram district affecting the agricultural plants in the surrounding areas."
4.	31st March 1981	Thiruvallargal- M.S. Manickam, N. Vijayabalan M. Ambikapathy, P. Uthirapathy	Hon. Minister for Health.	Prevalence of Cholera in Vedaranyam area resulting in the death of few persons.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
5.	1st April 1981	Thiruvallargal- R. Rajamanickam, R. Thamaraiikkani.	Hon. Minister for Finance.	Anxiety prevailing among agriculturists due to the announcement by the Government those agriculturists should send declaration to the stock of paddy in their possession exceeding 20 Quintals.
6.	1st April 1981.	Thiru P. Theertharaman.	Hon. Minister for Information and Religious endowments.	Construction of cinema theatres near Wesley High School, R Royapettah and St. Angeles Girls School, Thiagarayanagar, Madras and the need to prevent construction of Cinema Theatres near educational institutions.
7.	2nd April 1981	Thiruvallargal- P. Ponnurangam, R. Thamaraiikkani.	Hon. Minister for Finance.	Continued clash among the fishermen belonging to Tiruvottiyur and Ponneri from 18th March 1981.
8.	2nd April 1981	Thiruvallargal- M.K. Rajamanickam, R. Karuppaiah, R. Umanath, R. Navaneethakrishna Pandian P. Easwaramoorthy alias Soranam N. Varadarajan, J. Hemachandran P. Musiri Puthan, M. Chinnasamy M. Arumugam, M. Appadurai.	Hon. Minister for Finance.	Closure of rice Mills in Mannachanallur area in Tiruchirappalli district due to advance levy before procurement and non issue of permit to them for rice movement as a result on which about 5,000 workers were thrown out of employment.

Serial number	Date on which the Statement was made .	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
9.	3rd April 1981	Thiruvallargal- K. Ramani, P. Easwaramoorthy alias Soranam. N. Varadarajan, R. Krishnan, R. Thamaraiikkani	Hon. Minister for Finance.	Insufficient supply to wheat for holder of family ration card in Coimbatore.
10.	3rd April 1981	Thiruvallargal- R. Karuppaiah, T.K. Nallappan.	Hon. Minister for Education.	Situation arising out of non filling up of certain posts in Tamil Nadu Text Book Society.
11.	4th April 1981	Thiru S. Muthukrishnan.	Hon. Minister for Revenue.	Outbreak of fire Aralvaimozhi Kanyakumari District, resulting in damage of 113 houses of the Harijans.
12.	4th April 1981	Thiruvallargal- M. Appadurai, M. Arumugam, A. Rahman Khan, C. Palanimuthu, N. Sundararaj, Babu Janarthanan, R. Rajamanickam, J.S. Raju, P. Ponnurangam, P. Easwaramoorthy (alias) Soranam. J. Hemachandran.	Hon. Minister for Education.	Rely strike by the Tamil Nadu Primary School Teachers from 30th March 1981 to press their 10 points demands.
13.	6th April 1981	Thiruvallargal- S. Alagarsamy, R. Karuppaiah, D. Purushothaman, A. Rahman Khan.	Hon. Minister for Finance.	Situation arising out of supply of sugar on income basis to the card holders.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
14.	6th April 1981	Thiruvallargal - T.K. Nallappan, M. Arumugam.	Hon. Minister for Labour.	Strike by the labourers in Blanket factories in Bhavani from 27th March 1981.
15.	7th April 1981	Thiruvallargal- M. Arumugam, M. Appadurai, T.K. Nallappan, K. Ramani, K.R. Sundaram, M. Sellamuthu, A.D. Kulasekar. N.V.N. Somu, N. Thamaraiikkani. R. Navaneethakrishna Pandian S.N. Ramasamy, P. Theertharam, N.S.V. Chitthan, Kovaithambi V.P. Balasubramanian.	Hon. Minister for Co-operative and Law.	Strike by the Employees of Chinthamani Super Market in Coimbatore.
16.	7th April 1981	Thiruvallargal- R. Krishnan, P. Easwaramoorthy (alias) Soranam. D. Moni, S. Alagarsamy.	Hon. Minister for Labour.	Agitation by the Hand loom Weavers in Sankarankoil for implementation of their demands.
17.	9th April 1981	Thiru R. Thamaraiikkani.	Hon. Minister for Co-operation and Law.	Theft of jewels pledged in the branches of Coimbatore Central co-operative Bank.
18.	9th April 1981	Thiruvallargal- M. Arumugam, R. Karuppaiah, T.K. Nallappan, M. Ambikapathi, K.M. Thangamani, K. Ramani P. Easwaramoorthy (alias) Soranam	Hon. Minister for Transport.	Clash between the Cheran Transport workers and porters in Coimbatore on 23rd March 1981.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
19.	10th April 1981	Thiruvallargal- P. Ponnurangam, Pammal Nallathambi, P. Easwaramoorthy (alias) Soranam. K. Ramani, . Umanath, J. Hemachandran, S. Alagarsamy, R. Karuppaiah, M. Arumugam, M. Ambikapathy, P. Vijayaraghavan, K.M. Thangamani, M. Appadurai.	Hon. Minister for Electricity.	Anxiety prevailing among the public who deposited money in Ajantha Chit Company, Tambaram.
20.	10th April 1981.	Thiruvallargal- R. Thamarakkani, P. Nedumaran.	Hon. Minister for Information and Religious Endowments.	Attempt made by Kerala Government Officials to take possession of Kannagi Temple in Uthamapalayam Taluk, Madurai District.
21.	14th April 1981	Thiru N. Sivagnanam	Hon. Minister for Finance.	Non-payment of salary for the past 3months to the staff working in the Check-posts in Thanjavur district.
22.	14th April 1981	Thiru Durai Murugan	Hon. Minister for Labour.	Necessity to take steps by the Government to the problem of water scarcity in Ranipet by bifurcating Ranipet Arcot drinking water schemes into two separate systems
23.	15th April 1981	Thiru K.A. Sengottayan.	Hon. Minister for Revenue.	Outbreak of fire on 28th March 1981 in Poochanaickenpalayam, Gobichettipalayam Taluk, Periyar District resulting in damage of 17 houses belonging to Adi-Dravidas.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
24.	15th April 1981	Thiru T. venkata Reddy.	Hon. Minister for Irrigation.	Anxiety prevailing among agriculturists due to the suspension of the construction of Kelavarapalli Dam in Hosur Taluk, Dharmapuri district.
25.	16th April 1981	Thiruvalargal- N.A. Poongavanam, T.K. Nallappan.	Hon. Minister for Labour.	Situation arising out of pollution of drainage water with the drinking water in northern part of Vellore Municipal limits.
26.	16th April 1981	Thiruvalargal- R. Thamaraiikkani, M. Chinnasamy.	Hon. Minister for Handloom and Khadi.	Failure of Co-optex to procure cloth from the Handloom Societies in Tamil Nadu resulting in Stagnation of cloth and non-functioning of Handloom Societies.
27.	20th April, 1981	Thiru. S. Sivasamy	Hon. Minister for Finance.	Attack of the Fishermen of Kilakarai on 8th April 1981.
28.	20th April, 1981	Thiru K.P. Palaniyappan.	Hon. Minister for Revenue..	Outbreak of fire in Ayankovilpattu Village in Villupuram Taluk on 10th April 1981 resulting in damage of houses belonging to potters.
29.	21st April 1981	Thiruvalargal- N. Palanivel, M. Arumugam, M. Appadurai.	Hon. Minister for Agriculture.	Tense situation prevailing among the agriculturists in Palani Taluk in Madurai district due to stagnation of ten lakhs of bags of onion cultivated in that area.
30.	21st April 1981	Thiruvalargal- M. Chinnasamy, R. Thamaraiikkani.	Hon. Minister for Health.	Efflux of drainage Water from the dyeing factories in Karur river causing contamination of drinking water.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
31.	22nd April 1981	Thiru R. Rajamanickam.	Hon. Minister for Co-operation and Law.	Boycott of Judicial second Class Magistrate Court in Mayuram from 14th April 1981 for implementation of certain demands.
32.	24th April 1981	Thiru P.S. Thiruvenkadam.	Hon. Minister for Finance.	Decoit operation during nights by gang in Parvathamalai area in Kalasapakkam Constituency in North Arcot district.
33.	24th April 1981.	Thiru S. Sivaprakasam	Hon. Minister for Revenue	Outbreak of fire on 9th April 1981 in Nathamedu Village in Kathiranallur Panchayat Union, Sendamangalam Constituency resulting in the damaged 57 houses.
34.	25th April 1981	Thiruvalargal- K.A. Sengottyan, S. Baladrishnan R. Rangasamy, Durai Ramasamy.	Hon. Minister for Health.	Effluence of drainage water from South India Viscos Factory in Sirumugai Coimbatore district into Bhavani river causing various diseases.
35.	25th April 1981.	Thiru.S. Rajaraman.	Hon. Minister for Health.	Prevalence of high rate of incidents of diabetes among young people in Tamil Nadu and the need to take preventive measures.
36.	27th April 1981.	Thiruvalargal- P. Easwaramoorthy alias Soranam, R. Krishnan, M. Sellamuthu.	Hon. Minister for Revenue.	Need to provide relief measures to the Agriculturists affected by Cyclone in Bramadesam area in Ambasamudram Constituency on 27th March 1981.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
37.	27th April 1981	Thiru S. Muthukrishnan	Hon. Minister for Irrigation.	Withering away of the standing paddy crops in the lands cultivated through Thovalai and Puthanaru Channels Kanyakumari District due to paucity of water and the necessity to provide immediate relief measures there.
38.	28th April 1981.	Thiruvallargal- N. Sundararaj, K.M. Thangamani, S. Balan, R. Thamarakkani.	Hon. Minister for Health.	Arrest of certain persons engaged in cotton betting within the premises of the Government General Hospital Madras.
39.	29th April 1981	Thiru V.V. Swaminathan.	Hon. Minister for Finance.	"Sale of Ponmdicherry lottery tickets in Tamil Nadu by, 'Deccan Agencies' and the need to ban their sale in Tamil Nadu.
40.	29th April 1981	Thiruvallargal- D. Mony, J. Hemachandran, K.R. Sundaram, N. Palanivel.	Hon. Minister for Co-operation and Law.	Steps taken to recover loans from the agriculturists who obtained loans through Co-operative Land development Banks and Agricultural co-operative Societies in Kalkulam taluk, Kanyakumari district without giving sufficient time.
41.	4th May 1981	Thiru V.V. Swaminathan.	Hon. Minister for Revenue.	Outbreak of fire in Veeramudayan Natham Village in Bhuvanagiri Constituency and the need to issue land patta to Adidravidar people to enable them to get co-operative loans.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
42.	4th May 1981	Thiruvallargal- K.R. Chinnaarasu, M. Ambikapathy, M. Arumugam, R. Tamaraikkani.	Hon. Minister for Health.	Pollution of wastage water from the Chemicals and plastics Company with the drinking water in Marikkampalli village Krishnagiri taluk.
43.	5th May 1981	Thiru P. Easwaramoorthy alias Soranam.	Hon. Minister for Rural Industries.	Closure of match units in Tirunelveli and Ramanathapuram districts resulting in Un-employment of Labourers.
44.	5th May 1981	thiruvallargal- R. Thiyagarajan, K. Narayanasamy.	Hon. Minister for Local Administration.	Anxiety prevailing among the agriculturists in Virudhachalam area due to the collection of excess charges for cattle by the lessees at Virudhachalam Municipal cattle Market.
45.	6th May 1981	Thiruvallargal- D. Mony, J. Hemachandran, N. Palanivel, P. Easwaramoorthy alias Soranam. K.R. Sundaram.	Hon. Minister for Labour.	Refusal of employment to 100 labourers in Gandhimathi Rubber Estate in Vilvancode Taluk, Kanyakumari district.
46.	6th May 1981	Thiruvallargal- P.S. Thiruvengadam, R. Thamaraiikkani, S.N. Ramasamy, N.A. Poongavanam, R. Karuppaiah, P. Uthirapathi, S. Sivasamy, T.K. Nallappan, A.T. Karuppaiah, P. Theertharaman.	Hon. Minister for Transport.	Death of three persons due to the collision of State Transport Bus and a car in Tirunelveli.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
47.	7th May 1981	Thiru N.S.V. Chithan.	Hon. Minister for Revenue.	Outbreak of fire in Mosque Street, Saidapet, Madras on 19th April 1981 resulting in the damage of huts.
48.	7th May 1981	Thiruvallargal-S. Alagarsamy, R. Karuppaiah.	Hon. Minister for Labour.	Non-disbursement of Housing loan to the members of Co-operative Urban Housing Societies for the past eight months.
49.	8th May 1981	Thiruvallargal-Durai Murugan, R. Krishnan, K.R. Sundaram, P. Easwaramoorthy alias Soranam, J. Hemachandran, K. Ramani, D. Mony, P. Durairaj, R. Thamaraiikkani.	Hon. Minister for Finance.	Un-toward incidents that followed the total bandh by the Handloom weavers on 8th April 1981 at Sankarankoil in Tirunelveli District.
50.	8th May 1981	Thiru V.P. Balasubramanian.	Hon. Minister for Irrigation.	Need to reconstruct the Kodagnar Dam in Madurai district which breached due to the flood in 1977.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
51.	11th May 1981	Thiruvallur- S. Rajaraman, Babu Janarthanan, R. Krishnan, D. Mony, N. Palanivel, P. Easwaramoorthy alias Soranam. P. Ponnurangam, M. Renganathan, A. Selvarajan, N.S.V. Chitthan, A. Rahmankhan, V.P. Balasubramanian, R. Navaneetha krishnapandian, S.N. Ramasamy, P. Theertharaman, P. Venkatasubramanianan, P.S. Thiruvengadam, R. Thamaraiikkani.	Hon . Minister for Health.	Death of a Girl in Government Kasthuribai Gandhi Hospital, Madras on 22nd April 1981, due to Administration of Penicillin.
52.	12th May 1981	Thiruvallur- P. Ponnurangam, R. Karuppaiah, T.K. Nallappan, R. Thamaraiikkani.	Hon. Minister for Local Administration,	Strike by the Scavengers of the Corporation of Madras.
53.	12th May 1981	Thiruvallur- K.R. Sundaram, N. Ramani, N. Varadarajan, R. Krishnan.	Hon. Minister for Labour.	Un-employment of workers due to shortage of raw materials for Beedi Factories.
54.	12th May 1981	Thiru M. Vincent	Hon. Minister for Health.	Non-availability of oral polio vaccine in Tamil Nadu.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
55.	12th May 1981	Thiruvallargal- S. Ramalingam, R. Thamaraiikkani, P. Easwaramoorthi alias Soranam. T.K. Nallappan, J. Hemachandran, R. Navaneetha Krishnapandian.	Hon. Minister for Health.	Prevalance of Madras Eye' in Madras in an epidemic form.
56.	13th May 1981	Thiru R. Karuppiyah.	Hon. Minister for Revenue.	Damage caused to the crops due to the hurricance on 21st April 1981 in Kulithalai, Tiruchirappalli district.
57.	13th May 1981.	Thiru S. Rajaraman.	Hon. Minister for Co-operation and Law.	Failure to take action on the decrease in the case of adulteration of Ammonium phosphate in Mathur village Co-operative Service Society, Thanjavur district.
58.	13th May 1981	Thiruvallargal- P.S. Thiruvengadam, L. Balaraman, P. Ponnurangam, M. Arumugam, B. Sundaram, Babu janarthanan.	Hon. Minister for Labour.	Need to provide hand pipes in the bore wells in the North Arcot district.
59.	13th May 1981	Thiruvallargal- N.S.V. Chitthan, K.M. Thangamani, C. Palanimuthu, K. Paramalai, Thirumathi A.S. Ponnammal, Thiruvallargal- A. Chandrasekaran, P. Nedumaran.	Hon. Minister for Labour.	Arrest of striking labourers in ply to chemicals in Sholavandan, Madurai district.

Serial number	Date on which the Statement was made.	Name of the Member who called the attention of the Minister	Minister who made the Statement.	Subject.
60.	14th May 1981	Thiruvallargal- R. Umanath P. Eswaramoorthy alias Sornam, K.R. Sundaram.	Hon. Minister for Finance.	Delay and shortage in the supply of rice allotted by the Government of India to Tamil Nadu.
61.	14th May 1981	Thiruvallargal- M. Chinnaraj, K. Kuppasamy, S. Semmalai, C. Gopal, K. Gopalakrishnan, V.R. Jayaraman, A. Vellaichamy.	Hon. Minister for Co-operation and Law.	Delay in the implementation of the Tamil Nadu references to Magistrates in law special (Provision), Act 1980.
62.	14th May 1981	Thiru V.P. Balasubramanian.	Hon. Minister for Co-operation and Law.	Non-utilization of wells dug by the Lift Irrigation Co-operative society of Thoppanaickanur in Vedachandur Constituency.
63.	14th May 1981	Thiruvallargal- D. Mony, J. Hemachandran, N. Palanivel, S. Muthukrishnan.	Hon. Minister for Labour.	Need to repair drinking water tap in Kottaram Village, Agastheeswaran Taluk, Kanyakumari district.
64.	14th May 1981	Thiruvallargal- M. Ambikapathy, T.K. Nallappan, S. Sivasamy.	Hon. Minister for Transport.	Accident to Cholan Roadways Corporation Bus on 1st May 1981 near Kumbakonam.
65.	14th May 1981.	Thiru S.D. Ugamchand,	Hon. Minister for Social welfare.	Slaughter of livestock due to drought conditions.
66.	14th May 1981	Thiru R. Thamaraiikkani.	Hon. Minister for Social Welfare.	Death of thousands of Livestock in Salem district due to non-availability of straw.

XIII. FINANCIAL BUSINESS

The Budget for the year 1981-82 was presented to the Legislative Assembly by the Hon. Dr.V.R. Nedunchezian, Minister for Finance on the 21st March 1981.

The General Discussion on the Budget took place for 7 days on 23rd March 1981, 24th March 1981, 25th March 1981, 26th March 1981, 27th March 1981, 28th March 1981 and 30th March 1981. The Hon. Minister for Finance replied to the Debate on 30th March 1981.

Discussion on the Voting Demands for grants took place on the following days.

31st March 1981, 1st April 1981, 2nd April 1981, 3rd April 1981, 8th April 1981, 9th April 1981, 14th April 1981, 15th April 1981, 19th April 1981, 20th April 1981, 21st April 1981, 22nd April 1981, 23rd April 1981, 24th April 1981, 25th April 1981, 27th April 1981, 28th April 1981, 29th April 1981, 30th April 1981, 4th May 1981, 5th May 1981, 6th May 1981, 7th May 1981, 8th May 1981, 9th May 1981.

Voting on Demands lasted for 25 days from 31st March 1981 to 9th May 1981.

9th May 1981 was fixed last the study for discussion on the Demands for Grants after which the following demands were guillotined and put and carried without discussion:-

Demand No. 42	Pensions and other Retirement Benefits
Demand No. 43	Miscellaneous
Demand No. 55	Miscellaneous Capital Outlay
Demand No. 56	Loans and advances by the State Government

Out of 3,012 Cut Motions received, 2,668 were admitted of which 176 were moved and they were withdrawn or deemed to have been withdrawn.

The Appropriation Bill relating to the Budget was introduced in the Assembly on the 9th May 1981, and it was taken for consideration on the 11th May 1981 and it was passed on the same day on 11th May 1981.

On the 23rd March 1981, Hon. Minister for Finance presented the Final Supplementary Statement for the year 1980-81. On the 26th March all demands for grants were put to vote and carried. The Appropriation Bill relating to the Final Supplementary Statements was introduced on the 26th March 1981 and was considered and passed on the 27th March 1981.

On the 26th March 1981, Hon. Minister for Finance moved the advance grant for the year 1981-82 (Vote on Account) and it was put and carried and grants were made. The Appropriation Bill relating to advance grants (Vote an Account) (L.A. Bill No.31 of 1981) was introduced on the 26th March 1981, and was considered and passed on the 27th March 1981.

XIV. LEGISLATIVE BUSINESS.

(1) During this period 27 Bills were introduced were introduced, of which 22 Bills were considered and passed, one Bill was referred to Joint Select Committee and the remaining 4 Bills are yet to be considered and passed. Two Bills which were introduced during the previous meeting were also considered and passed and one Bill which was also introduced during the previous meeting was referred to Select Committee during this period. The details of Bills introduced considered and passed, referred to Joint Select Committee during the period under Review are as follows:-

<i>Serial No.</i>	<i>Name of the Bills.</i>	<i>Date of Introduction.</i>	<i>Date of Consideration and Passing.</i>
(1)	(2)	(3)	(4)
1.	The Tamil Nadu Electricity Board (Recovery of Dues) Amendment Bill, 1981 (L.A. Bill No.29 of 1981).	23 rd March 1981.	7 th April 1981.
2.	The Tamil Nadu Appropriation (No.2) Bill, 1981 (L.A. Bill No.30 of 1981).	26 th March 1981.	27 th March 1981.
3.	The Tamil Nadu Appropriation Vote on Account Bill, 1981 (L.A. Bill No.31 of 1981).	26 th March 1981.	27 th March 1981.
4.	The Coimbatore City Municipal Corporation Bill, 1981 (L.A. Bill No.32 of 1981).	1 st April 1981.	4 th April 1981.
5.	The Tamil Nadu District Police and the Madras City Police (Amendment) Bill 1981 (L.A. Bill No.33 of 1981).	2 nd April 1981.	12 th April 1981.
6.	The Tamil Nadu Debt Relief (Second Amendment) Bill, 1981 (L.A. Bill No.34 of 1981).	3 rd April 1981.	11 th May 1981.
7.	The Tamil Nadu Hackney Carriage (Amendment) Bill, 1981 (L.A. Bill No.35 of 1981).	4 th April 1981.	Yet to be considered and passed.
8.	The Tamil Nadu Town and Country Planning (Amendment) Bill, 1981 (L.A. Bill No.36 of 1981).	4 th April 1981.	4 th April 1981.
9.	The Tamil Nadu Prohibition (Amendment) Bill, 1981 (L.A. Bill No.37 of 1981).	6 th April 1981.	10 th April 1981.
10.	The Tamil Nadu Forest (Amendment) Bill, 1981 (L.A. Bill No.38 of 1981).	9 th April 1981.	12 th April 1981.
11.	The minimum Wages (Tamil Nadu Amendment) Bill, 1981 (L.A. Bill No.39 of 1981).	14 th April 1981.	12 th May 1981.

<i>Serial No.</i>	<i>Name of the Bills.</i>	<i>Date of Introduction.</i>	<i>Date of Consideration and Passing.</i>
(1)	(2)	(3)	(4)
12.	The Tamil Nadu Industrial Establishments (Conferment of Permanent status to workmen) Bill, 1981 (L.A. Bill No.40 of 1981).	20 th April 1981.	14 th May 1981.
13.	The Tamil Nadu Agricultural Lands Record of Tenancy Rights (Amendment) Bill, 1981 (L.A. Bill No.41 of 1981).	23 rd April 1981.	13 th May 1981.
14.	The Tamil Nadu Handloom Workers (Conditions of Employment and Miscellaneous provisions) Bill, 1981 (L.A. Bill No.42 of 1981).	5 th May 1981.	12 th May 1981.
15.	The Industrial Disputes (Tamil Nadu Amendment) Bill, 1981 (L.A. Bill No.43 of 1981).	5 th May 1981.	13 th May 1981.
16.	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment and Special Provisions) Amendment Bill, (L.A. Bill No.44 of 1981).	8 th May 1981.	12 th May 1981.
17.	The Tamil Nadu Contingency Fund (Amendment) Bill, 1981 (L.A. Bill No.45 of 1981).	9 th May 1981.	11 th May 1981.
18.	The Tamil Nadu Appropriation (No.3) Bill, 1981 (L.A. Bill No.46 of 1981).	9 th May 1981.	11 th May 1981.
19.	The Tamil Nadu Sales Tax (Surcharge) Amendment Bill, 1981 (L.A.Bill No.47 of 1981)	11 th May 1981.	12 th May 1981.
20.	The Tamil Nadu General Sale Tax (Amendment) Bill, 1981 (L.A. Bill No.48 of 1981).	11 th May 1981.	12 th May 1981.
21.	The Tamil Nadu Patta Pass Book Bill, 1981 (L.A. Bill No.49 of 1981).	11 th May 1981.	@Referred to Joint Select Committee on 13 th May 1981.
22.	The Indian Stamp (Tamil Nadu Amendment) Bill, 1981 (L.A. Bill No.50 of 1981).	11 th May 1981.	12 th May 1981.
23.	The Tamil Nadu Payment of Salaries (Amendment) Bill, 1981 (L.A. Bill No.51 of 1981).	11 th May 1981.	12 th May 1981.
24.	The Tamil Nadu Places of Public Resort (Amendment) Bill, 1981 (L.A. Bill No.52 of 1981).	12 th May 1981	Yet to be considered and passed.

<i>Serial No.</i>	<i>Name of the Bills.</i>	<i>Date of Introduction.</i>	<i>Date of Consideration and Passing.</i>
(1)	(2)	(3)	(4)
25.	The Tamil Nadu Disturbed Areas (Compensation for Injury caused by unlawful Assembly Bill, 1981 (L.A. Bill No.53 of 1981).	13 th May 1981.	Yet to be considered and passed.
26.	The Tamil Nadu Agricultural Produce Markets (Second Amendment) Bill, 1981 (L.A. Bill No.54 of 1981).	13 th May 1981.	Yet to be considered and passed.
27.	The Tamil Nadu Payment of Salaries (Second Amendment) Bill, 1981 (L.A. Bill No. 55 of 1981).	13 th May 1981.	14 th May 1981.

@ Names of members of the Joint Select Committee are given in Appendix I.

(2) The details of pending Bills which were introduced during the previous session as well as during the previous meeting considered and passed and referred to Select Committee are as follows:-

<i>Serial number and name of the Bills.</i>	<i>Date of Introduction.</i>	<i>Date of Consideration and Passing.</i>
(1)	(2)	(3)
1. Tamil Nadu Registration of Veterinary Practitioners (Amendment) Bill, 1981 (L.A. Bill No.16 of 1981).	5 th February 1981.	4 th April 1981.
2. The Tamil Nadu Essential Services Maintenance Bill, 1981 (L.A. Bill No.21 of 1981).	26 th February 1981.	*Referred to Select Committee of 7 th April 1981.
3. The Identification of Prisoners (Tamil Nadu Amendment) Bill, 1981. (L.A. Bill No.22 of 1981).	27 th February 1971.	4 th April 1981.

(3) BILL WITHDRAWN

The University and Collegiate Examination (Invigilation by Teachers and Non-teaching Staff Bill, 1980 (L.A. Bill No.48 of 1980) which was introduced in the Assembly during the first Session on the 8th August 1980 was not taken up for consideration and was withdrawn by the leave of the House on the 13th May 1981.

* (Names of members of the Joint Select Committee are given in Appendix II.)

XV. GOVERNMENT RESOLUTIONS

(1) On the 13th May 1981, Hon. Thiru S. Ramachandran, Minister for Electricity moved the following Resolution:-

“ That the proposal of the State Government under Sub-section (3) of section of the Electricity Supply Act, 1948 Central Act LIV of 1948), to fix the minimum amount which the Tamil Nadu Electricity Board may, at anytime, have on loan under sub-section (1) of the said section, as four hundred crores of rupees be approved” .

The resolution was put and carried.

(2) On the 13th May, 1981, Hon. Thiru S.D. Somasundaram, Minister for Revenue moved the following “Resolution:-

“That the following draft notification to be issued under cause (b) of sub section 2) of section 1 of the Tamil Nadu Urban Land Tax Act, 1966 Tamil Nadu Act 12 of 1966) be approved as required by sub-section 4) of the said section-.

DRAFT NOTIFICATION.

In exercise of the powers conferred by clause (b) of sub-section (2) of section I of The Tamil Nadu Urban Land Tax Act, 1966 (Tamil Nadu Act 12 of 1966), the Governor of Tamil Nadu hereby directs that the said Act shall come into force on the date of publication of this Notification in the Tamil Nadu Government Gazette, in the areas specified in column (2) of the Table below which have been included in the Urban Agglomeration specified in the corresponding entries in column (1) thereof”.

The Resolution was put and carried.

XVI. GOVERNMENT MOTIONS

(1) On the 3rd April, 1981, Hon. Leader of the House (Minister for Finance) moved that Rule 58 of the Tamil Nadu Legislative Assembly Rules which prescribed that at more than one notice shall be taken up in the House on any one day be suspended today.

The Motion was put and carried.

(2) On the 7th April, 1981, Hon. Minister for Electricity moved that the “Rule 31 of the Tamil Nadu Legislative Assembly Rules relating to time for questions be suspended tomorrow and the House do resolve to continue the discussion on demands for Grants.

The motion was put and carried.

(3) On the 29th April, 1981, on Minister of Electricity moved that Rule 31 of the Tamil Nadu Legislative Assembly Rules relating to time for question be suspended tomorrow and the House resolve to continue the discussion on Demands for Grants.

The motion was put and carried.

(4) On the 8th May 1981 Hon. Leader of the House (Minister for Finance) moved that Rule 31 of the Tamil Nadu Legislative Assembly Rules relating to time for question be suspended tomorrow and the House do resolve continue the discussion on Demands for Grants.

The motion was put and carried.

(5) On 11th May 1981 Hon. Leader of the House (Minister for Finance) moved the following motion-

“That the Tamil Nadu Legislative Assembly Rules which provide that the term of the following Committee which were constituted during July-August 1981, some of which expire at the end of one year and other at the end of Financial year be suspended and term of the Members of these committees be extended till 31st March 1982”.

1. Committee on Rules.
2. Committee of Privileges.
3. House Committee.
4. Committee on delegated Legislation.
5. Committee on Government Assurances.
6. Committee on Public Accounts.
7. Committee on Public Undertakings.
8. Committee on Estimates.

“That this House also do resolve to obtain the concurrence of the Legislative Council that the term of its present Members of the Committee, Viz.,

1. Committee on Public Accounts.
2. Committee on Public Under takings.
3. Committee on Estimates.
4. Committee on Delegated Legislation be extended till 31st March 1982”.

The motion was put and carried.

(6) On the 12th May 1981 Hon. Minister for Electricity moved that Rule 58 of Tamil Nadu Legislative Assembly Rules which prescribed that not more than one notice shall be taken up in the House on any are day be suspended to-day.

The Motion was put and carried.

(7) On the 12th May, 1981 Honourable Minister for Electricity moved that Rule 54 (6) of the Tamil Nadu Legislative Assembly Rules which prescribed that not more than two matters shall be raised at the same sitting be suspended for to-day.

The Motion was put and carried.

(8) On the 12th May, 1981, Honourable Minister for Electricity moved the following motion under Rule 30(3) of the Tamil Nadu Legislative Assembly Rules:-

“That item No.6 – Government Bills – consideration.

No. (3) The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment and Special Provisions) Amendment Bill, 1981 (L.A. Bill No.44 of 1981).

No.(4) The Tamil Nadu Forest (Amendment) Bill, 1981 (L.A. Bill No. 38 of 1981)

In today’s agenda be taken up before No.(1) The Tamil Nadu Handloom Workers (Conditions of Employment and Miscellaneous Provisional) Bill, 1981 (L.A. Bill No.42 of 1981)”.

The Motion was put and carried.

(9) On the 13th May, 1981 Honourable Minister for Electricity moved that Rule 58 of the Tamil Nadu Legislative Assembly Rules which prescribed that not more than one notice shall be taken up in the House on any one day be suspended today.

The Motion was put and carried.

(10) On the 13th May 1981 Honourable Minister for Electricity moved that Rule 54(6) of the Tamil Nadu Legislative Assembly Rules which prescribed that not more than two matters shall be raised at the same sitting be suspended for to-day.

The Motion was put and carried.

(11) On the 13th May 1981, Honourable Minister Electricity moved the following motion under Rule 30(3) of the Tamil Nadu Legislative Assembly Rules:-

“That item No.4 Government Bills – Consideration the Bill indicated second in to-day’s agenda be taken up first to-morrow , i.e., on 14th May 1981 and fourth be taken up in the Assembly in the evening at 4-00 p.m. today”.

The Motion was put and carried.

(12) On the 14th May 1981, Honourable Leader of the House (Minister for Finance) moved that Rule 54(6) of the Tamil Nadu Legislative Assembly Rules which prescribed that not more than two matters shall be raised at the same sitting be suspended for today.

The Motion was put and carried.

(13) On the 14th May 1981, Honourable Minister for Revenue moved that Rule 32 of the Tamil Nadu Legislative Assembly Rules be suspended and the House do resolve to transact Government Business.

The Motions was put and carried.

(14) On the 14th May 1981, Honourable Leader of the House (Minister for Finance) moved that the House be adjourned Sine die.

The motion was put and carried.

XVII. PRIVILEGE MATTERS

(1) On the 25th March, 1981, Hon. Speaker referred to a matter of Privilege raised by Thiruvallargal R. Umanath and N.S.V. Chitthan on the 27th February 1981 in regard to certain communication purported to have been missed by the District Superintendent of Police C.I.D., Madras and ruled that no case of breach of Privilege was involved in the matter.

(2) On the 27th March, 1981, Hon. Speaker referred to a matter of privilege raised by Thiruvallargal N. Sundararaj and N.S.V. Chitthan against the Hon. Chief Minister in regard to his alleged speech on the 1st March, 1981 in the opening ceremony of Anna Cancer Institute and also another matter of Privilege raised by Thiru A. Rahman Khan in regard to the publication of the above speech and ruled that no case of breach of Privilege was involved in the matter.

(3) On the 2nd April 1981, Hon. Speaker referred to a matter of privilege raised by Thiru G. Chokalingam on 28-3-1981 in regard to the reporting of his name by All India Radio in its feature "To-day in Legislature" on 27-3-1981 that he made a statement in the Assembly on that day while he has not at all participated in the discussion and ruled that in view of the correction made and explanation offered by the All India Radio authorities, the matter might be dropped. The matter was dropped.

(4) On the 14th April, 1981, Thiru M. Vincent raised a matter of Privilege against Thiru A. Rahman Khan in regard to his speech while participating in the discussion on the Tamil Nadu Essential Services Maintenance Bill, 1981 on 7-4-1981 that Hon. Chief Minister had stated that the election manifesto of the A.I.A.D.M.K. contained that the Police Officials would be allowed the right of agitation and the same appeared in the Daily "Anna." Hon. Speaker reserved his ruling stating that the views of Thiru A. Rahman Khan have been sought for in the matter.

(5) On the 15th April, 1981, Hon. Speaker referred to a matter of privilege raised by Thiruvallargal R. Umanath and R. Karuppaiah against the Hon. Minister for Labour in regard to his speech on 10-2-1981 and 12-2-1981, about a legislation brought by the West Bengal Government during the course of his reply to the discussion on the Motion disapproving the Labour Policy of the Government which was allegedly contrary to the fact.

On the 4th May 1981, Hon. Speaker held that there was no prima facie case of privilege in the matter.

(6) On the 30th April 1981, Hon. Speaker, under the power vested in him under Rule 255 of the Tamil Nadu Legislative Assembly Rules Suo-motu referred to the Committee of Privileges for its examination and report the matter arising out of various complaints received by him from the Members belonging to both side of the House on the incidents occurred in the House on 29th April 1981.

(7) On the 6th May, 1981, Hon. Speaker referred to a matter of Privilege raised by Thiru Durai Murugan and Thirumathi D. Yasodha in regard to the alleged inaccuracies in the personal explanation made in the House on 15th April, 1981 by Thiru S.D. Ugamchand in regard to the publication of news in the Daily 'Murasoli' on the above personal explanation and held that as the subject matter of the issue is pending before the court, the matter need not be pressed further till the pronouncement of the judgment on the above matter. Hon. Speaker withheld his consent as there was no basis in support of the above issue.

(8) On the 12th May 1981, Hon. Speaker referred to a matter of Privilege raised by Dr. K. Sourirajan against the Hon. Minister for Health in regard to his speech during the course of his reply to the discussion in the House on 8th April 1981 on the demands relating to Medical and Public Health. Hon. Minister for Health made a statement in regard thereto. Hon. Speaker stating that Dr. K. Sourirajan, after hearing the statement made by the Hon. Minister for Health, would not press the matter further held that no further action was necessary in the matter.

(9) On the 13th May 1981, Hon. Speaker referred to a matter of Privilege raised by Thiruvalargal R. Navaneetha Krishna Pandian, P. Theertharaman, S.N. Ramasamy and E. Muthuramalingam in regard to the publication of news relating to the development activities to be undertaken by the Police Department which was stated to have been reported by an official in the Home Department, in the Daily 'Dinamani' issue dated 3rd May 1981 while the discussion on the demand relating to Police was to be taken up in the House on 5th May 1981 and held that there was no prima facie case of breach of Privilege in the matter.

Hon. Speaker also advised that as it would not be a good convention to publish the matters relating to the Policy. Particularly when the discussion on the Demands relating thereto is to be taken up in the House, the Departments must be more Vigilant in this regard.

(10) On the 13th May 1981, Hon. Speaker referred to a matter of Privilege raised by Thiru R. Umanath against the Chief Secretary in regard to the observation of the Public Accounts Committee about the inordinate delay on the part of Department to send replies to the Committee, In its first Report (Seventh Assembly) Hon. Minister for Electricity made a statement in regard thereto etc. Hon. Speaker stating that Thiru R. Umanath, after hearing the statement made by Hon. Minister for Electricity would not press the matter further held that no further action was necessary in the matter.

(11) On the 13th May 1981, Hon. Speaker referred to a matter of Privilege raised by Thiru Nedumaran in regard to the reporter speech of Hon. Dr. M. Karunanidhi, Leader of Opposition in an interview to the Press at Madurai about the rulings of Hon. Speaker in the Assembly.

Hon. Speaker announced that he would give his ruling after obtaining an explanation from the Hon. Leader of Opposition.

(12) On the 14th May 1981, Thiru R. Umanath raised a matter of Privilege against Thiru Manavalan, former Chief Engineer in regard to his statement made in the Daily "The India Express", in its issue dated 11th May 1981, objecting to the allegation made against him by Hon. Chief Minister in the House during the course of his reply to the discussion on the demands on 9th May 1981. Hon. Chief Minister held that matter might be referred in the Committee of Privileges. Hon. Leader of the House moved a motion that the above matter

might be referred to the Committee of Privileges. Hon. Minister participating in the discussion suggested that the Daily concerned might also be included in the above motion. The motion as amended was put carried and the matter was referred to the Committee Privileges for its examination and report.

XVIII. PRESENTATION OF COMMITTEE REPORTS

Name of the report. (1)	Date of presentation. (2)
(1) First Report of the Committee on Delegated Legislation.	On 31 st March 1981.
(2) First Report of the Committee on Government Assurances.	Do.
(3) Eight Report of the Committee on Public Accounts	On 8 th April 1981.
(4) First Report of the Committee on Estimates.	On 24 th April 1981.
(5) Sixth Report of the Committee on Public Undertakings.	On 4 th May 1981.
(6) Second Report of the Committee on Estimates.	On 11 th May 1981.
(7) Third report of the Committee on Estimates.	Do.
(8) Fourth Report of the Committee on estimates	On 12 th May 1981.
(9) Fifth Report of the Committee on estimates	Do.
(10) Seventh Report of the Committee on Public Undertakings	On 14 th May 1981.
(11) Eight Report of the Committee on Public Undertakings.	Do.

XIX. COMMITMENT TO JAIL FOR CONTEMPT OF THE HOUSE

On the 6th April 1981, the Hon. Minister for Electricity moved that K. Panchatcharam, son of Thiru S. Kannaiyan and Arumugam, son of Thiru Srinivasan of Madras who raised slogans from the Visitor's gallery be committed to simple imprisonment for one day as they committed grave offence and were guilty of gross contempt of the House.

The motion was put and carried and the offenders were sent to the Central Jail, Madras.

XX. RULINGS GIVEN BY HON. SPEAKER

On the 23rd April, 1981, Hon. Speaker referred to the publication by some newspapers of certain proceedings of the House which were expunged on 22-4-1981 and gave his ruling that in future, if the newspapers will publish the expunged portions of the proceedings of the House, appropriate action will be taken against them in accordance with the Rules.

XXI. SPECIAL REFERENCES

(1) On the 4th April 1981, Hon. Speaker extended his Warm welcome on behalf of the House to the Parliamentary Delegates from Indonesia, who were witnessing the proceedings of the Assembly, on that day.

(2) On the 14th May, 1981 Hon. Speaker referring to the tragic incident which Pope John Paul II was shot at on 13-5-1981 in Vatican City and his serious condition expressed his shock and conveyed the good will of the House and wished him speedy recovery and long service.

XXII. PAPERS PLACED ON THE TABLE OF THE HOUSE

During the period 509 papers were placed on the Table of the House, details of which are given below:-

A. Statutory Rules and Orders	294
B. Reports, Notifications and other papers	215
Total	509

APPENDIX I**TAMIL NADU LEGISLATIVE ASSEMBLY****Joint Select Committee on the Tamil Nadu Patta Pass Book Bill, 1981
(L.A. Bill No.49 of 1981)****CHAIRMAN**

1. Hon'ble Thiru S.D. Somasundaram, Minister for Revenue.

Members from the Legislative Assembly

2. Thiru S. Alagarsamy.
3. Thiru S. Andi Thevar
4. Thiru N.S.V. Chitthan
5. Thiru M.R. Govindan
6. Thiru A.D. Kulasekar.
7. Thiru N. KulasekaraPandian
8. Thiru R. Muthiah
9. Thiru. R. Rajamanickam
10. Thirumathi T. Rajambal
11. Dr. K.S. Samarasam
12. Thiru K.A. Sengottayan
13. Thiru P.S. Sennimalai alias Kandasamy
14. Thiru V.V. Swaminathan
15. Thiru R. Thavasi
16. Thiru N. Varadarajan
17. Thiru C.V. Velappan

Members from the Legislative Council

18. Thiru S. Arumugam
19. Thiru O.S. Duraisamy
20. Thiru S.R. Eradha
21. Dr.T.R. Janarathanam
22. Thiru Kaduvetti Kannappan
23. Thiru S. Muthu
24. Thiru A. Nallasivan
25. Thiru K. Ramamoorthi

Secretariat

Thiru G.M. Alagarwamy
Thiru P. Pallikondaperumal

Secretary
Under Secretary

APPENDIX II

TAMIL NADU LEGISLATIVE ASSEMBLY

**Select Committee on the Tamil Nadu Essential Service Maintenance Bill, 1981
(L.A. Bill No.21 of 1981)**

CHAIRMAN

1. Hon'ble Thiru C. Ponnaiyan, Minister for Co-operation and Law.

Members

2. Thiru M. Ambigapathi
3. Thiru S. Andi Thevar
4. Thiru Salem M. Arumugam
5. Thiru V.P. Balasubramaniam
6. Thiru M. Chinnaraj
7. Thiru C. Gopal
8. Thiru J. Hemachandran
9. Thiru S. Jagatrakshakan.
10. Thiru R. Karuppiah
11. Thiru K. Kuppusamy
12. Thiru Kumari Anandan
13. Thiru R. Manimaran
14. Thiru P. Mohammed Ismail
15. Thiru P. Nedumaran
16. Thiru J.C.D. Prabhakaran
17. Dr. K. Samarasam
18. Thiru N. Sankaraiah
19. Thiru S. Semmalai
20. Thiru N. Sundararaj
21. Thiru K.M. Thangamani
22. Thiru A. Vellaisamy
23. Thiru M. Vincent
24. Thiru G. Viswanathan

Secretariat

Thiru G.M. Algarswamy
Thiru P. Pallikondaperumal

Secretary
Under Secretary
